

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS
OF FIRST FLIGHT COURIERS LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of Corporate debtor	First Flight Couriers Limited
2.	Date of incorporation of Corporate debtor	02/05/1988
3.	Authority under which Corporate debtor is incorporated/registered	Registrar of Companies, Mumbai under Companies Act, 1956
4.	Corporate Identity No. of Corporate Debtor	U64100MH1988PLC047228
5.	Address of the registered office of Corporate Debtor	Registered Office : G-1001/ 02, Lotus Corporate Park, Off Jay Coach Flyover, Western Express Highway, Goregaon (East), Mumbai, 400063 Maharashtra
6.	Date of closure of Insolvency Resolution Process	12th May, 2027
7.	Liquidation commencement date of Corporate Debtor	14th May, 2026 (copy of Order was received by the Liquidator on 16.05.2026)
8.	Name and registration number of the Insolvency Professional acting as liquidator	Mahesh Kumar Gupta IBBI/IPA - 001/IP - P 00478/2017 - 2018/10866
9.	Address and e-mail of the liquidator, as registered with the Board	Office at 202, New Heera Panna Industrial Estate, Near Virwani Industrial Estate, Goregaon (East), Mumbai – 400063. Email - camkg59@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Office at 213, New Heera Panna Industrial Estate, Near Virwani Industrial Estate, Goregaon (East), Mumbai – 400063 Email - liq.firstflight@gmail.com, copy to camkg59@gmail.com
11.	Last date for submission of claims	17.06.2026

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the First Flight Couriers Limited on **14.05.2026** (Order was received by the Liquidator on **16.05.2026**).

The stakeholders of First Flight Couriers Limited are hereby called upon to submit their claims with proof on or before **17.06.2026**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 19th May, 2026

Place: Mumbai

Mahesh Kumar Gupta
Liquidator
First Flight Couriers Limited
(in Liquidation)

IBBI/IPA-001/IP-P00478/2017-2018/10866

AFA Validity- 31/12/2026